

## Privileges Motion against Sh. Om Prakash Chautala, MLA.

<b>Motion moved by/ Date of motion</b>	<u>Subject</u> <b>The following Privilege Motions have been referred by the House to the Committee of Privileges.</b>	<b>Date of Statement of Sh. Om Prakash Chautala, MLA on the Floor of the House.</b>
Sh. Aftab Ahmed, MLA, on 16 <sup>th</sup> March, 2010	<p style="text-align: center;">Regarding false, misleading and incorrect statement of Sh. Om Prakash Chautala, MLA on the Floor of the House that the Reliance Company has been given 1500 acres of Govt. land at a cost of Rs. 370 crore in garb of giving employment, when HSIIDC had acquired this land for Welfare of the people. Also stated that a four acres Chunk of land out of this acquired land has been auctioned for Rs. 290 Crore and Consequently alleged loss to exchequer and fraud on account thereof.</p> <p style="text-align: center;">It has also been stated that the land of farmers was acquired in the name of SEZ and they were told that they will be given bonus / annuity of Rs. 10,000/- per acre per year and even a rupee has not been paid till date to any farmer by way of such bonus/annuity.</p>	11.3.2010